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Title: Need to give approval to anti-sea erosion project submitted by Government of Karnataka.

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SHRI D.V. SADANANDA GOWDA (UDUPI-CHIKMAGALUR): The Schemes for anti-sea erosion works planned by the various State Governments are kept in cold storage since last several years by the Central Government even after the DEA has forwarded to ADB. An ADB inception mission has visited the state during September-Novermber 2006. ADB fact finding Mission visited the States of Karnataka, Goa and Maharastra during April 2007. Several thousands of acres of fisherman property is washed away by the sea affecting the lives of thousands of fishermen every year. I urge the Central Government to take up this important work without any delay. The construction of sea wall of 49.875 KMs and reform of damaged sea wall of 24.95 KMs with a proposal of 291.71 crores in Karnataka is being held up for no reason. The project may be taken up immediately to save the fishermen community.